

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8297-8298 OF 2004

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Appellant (s)

VERSUS

M/S. GANGOTRI SAHKARI AVAS S.LTD.& ORS.

Respondent(s)

(With office report)

Date: 14/03/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s) Mr. Dinesh Dwivedi, Sr. Adv.
Mr./Ms. Shalini Kumar, Adv.
Ms. Neeru Vaid,Adv.

For Respondent(s) Mr. S. K. Dubey, Sr. Adv.
Mr. Manoj Prasad, Adv.
Mr. Y. Tiwari, Adv.
Ms. Kushmanjali Sharma, Adv.
Mr. Manoj Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.
Order reserved.

(Sanjay Kumar-II)
Court Master

(S.S.R. Krishna)
Court Master